

VACANCY POSITION IN THE CADRE OF DISTRICT JUDGE & CIVIL JUDGE (SENIOR DIVISION) FOR THE YEAR 2026 PURSUANT TO THE JUDGMENT DTD. 04.01.2007 & 24.03.2009 PASSED IN CIVIL APPEAL NO. 1867 OF 2006 (MALIK MAZHAR SULTAN AND ANOTHER – VRS. – U.P. PUBLIC SERVICE COMMISSION AND OTHERS)

VACANCIES FOR THE YEAR 2026

District Judge Cadre

| Sl.No. | Description | Number of vacancy |
|--------------|--|-------------------|
| 1. | (a) Existing vacancy (including New Courts.) | 75 |
| | (b) Future vacancies that may arise due to retirement as on 31.03.2027 | 09 |
| TOTAL | | 84 |

Out of the 84 vacancies, advertisement for filling up of 38 vacancies shall be made by way of Direct Recruitment from the Bar and 46 vacancies shall be filled up by promotion through Limited Departmental Competitive Examination.


Civil Judge (Senior Division) Cadre

| Sl.No. | Description | Number of vacancy |
|--------------|---|-------------------|
| 1 | (a) Existing vacancy (including new Courts) | 31 |
| | (b) Future vacancies that may arise due to retirement as on 31.03.2027. | Nil |
| | (c) Anticipated vacancies for next one year | 46 |
| TOTAL | | 77 |

Out of 77 vacancies, 30 vacancies shall be filled up by pthrough Limited Departmental Competitive Examination and 47 vacancies shall be filled up by usual promotion. However, the vacancies identified against usual promotion may vary subject to accrual of consequential vacancies.

By Order of the High Court
M. K. Pradhan
Special Officer (Admn.)

Copy to :- 1. The in-charge, NIC, High Court of Orissa, Cuttack.
2. The Superintendent, Computer Section, High Court of Orissa, Cuttack.
They are requested to upload the above vacancy position in the Website of the High Court immediately.


06/09/26
Special Officer (Admn.)